

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF STEEL PLANTECH ENGINEERING INDIA PRIVATE LIMITED

1.	Name of corporate person	Steel Plantech Engineering India Private Limited
2.	Date of incorporation of corporate person	13 October 2011
3.	Authority under which corporate person is incorporated/ registered	Registrar of Companies, West Bengal
4.	Corporate identity number of corporate person	U74999WB2011PTC168478
5.	Address of the registered office and principal Office (if any) of corporate person	Unit No 1403, 14th Floor, Infinity Benchmark Building, Block EP and GP, Sector V, Salt Lake, Kolkata, West Bengal- 700091, India
6.	Liquidation commencement date of corporate person	27 March 2024
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Tejas Patel Office Address: 126, Lawyers Chamber, R. K. Jain Block, Supreme Court of India, New Delhi, New Delhi - 110001 Reg. no. IBBI/IPA-002/IP-N00600/2018-2019/11861 AFA Cert. No.: AA2/11861/02/010524/202731 Registered Email ID: mail@tejaspatel.in Correspondence Email ID: vol.liq.speipl@gmail.com Telephone: +91 9971006440
8.	Last date for submission of claims	26 April 2024

Notice is hereby given that the Steel Plantech Engineering India Private Limited has commenced voluntary liquidation on Wednesday, 27 March 2024.

The stakeholders of Steel Plantech Engineering India Private Limited are hereby called upon to submit a proof of their claims, on or before 26 April 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Proof of claim is to be submitted by way of specified forms and documentary proof in support of claim, as prescribed under the Insolvency and Bankruptcy Code, 2016 and regulations made thereunder. The relevant forms and declarations can be downloaded from the website i.e. www.ibbi.gov.in.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28/03/2024
Place: Delhi




Tejas Patel
Liquidator

Reg. no.: IBBI/IPA-002/IP-N00600/2018-2019/11861
AFA Cert. No.: AA2/11861/02/010524/202731